

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CUSTOMIZED KITCHEN INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Customized Kitchen India Private Limited
2.	Date of incorporation of corporate debtor	02 nd December, 2014
3.	Authority under which corporate debtor is incorporated or registered	Companies Act, 2013 (ROC Delhi)
4.	Corporate identity number of corporate debtor	U74999DL2014PTC273690
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No.2, Ground Floor, Flat No. C-1-A/50-A, Janak Puri, New Delhi 110058
6.	Insolvency commencement date in respect of Corporate debtor	18 th February, 2020 (Order received on 20.02.2020)
7.	Estimated date of closure of insolvency resolution Process	16 th August, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gulshan Kumar Gupta IBBI/IPA-001/IP-P00021/2016-17/10046
9.	Address and e-mail of the interim resolution professional, as registered with the Board	202, Kumar House, Central Market, Prashant Vihar, Delhi 110085 ipgulshan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	202, Kumar House, Central Market, Prashant Vihar, Delhi 110085 irp.kitchen@gmail.com
11.	Last date for submission of claims	05 th March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	Relevant Forms and Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: as given at Point No. 10 Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Customized Kitchen India Private Limited** on **18th February, 2020**.

The creditors of **Customized Kitchen India Private Limited** are hereby called upon to submit their claims with proof on or before 5th March, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20/02/2020

Place: Delhi



Gulshan Kumar Gupta
Interim Resolution Professional